

## RAJYA SABHA

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### \*SYNOPSIS OF DEBATE

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(Proceedings other than Questions and Answers)

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Friday, July 31, 2015/ Shravana 9, 1937 (Saka)

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### OBITUARY REFERENCE

**MR. CHAIRMAN:** Hon'ble Members, I refer with profound sorrow to the passing away of **Shri Sarada Mohanty**, a former Member of this House, on the 8th of July, 2015, at the age of 90 years.

Born in March, 1925, in Kalahandi District of Odisha, Shri Sarada Mohanty was educated at the Christ College, The Ravenshaw College and the M.S. Law College, Cuttack.

An advocate, Shri Mohanty served in the Odisha Government for seven years before starting legal practice in 1956. He was committed to the upliftment of the weaker and downtrodden sections of society.

Shri Sarada Mohanty represented the State of Odisha in this House from April, 1990 to April, 1996.

In the passing away of Shri Sarada Mohanty, the country has lost an able parliamentarian and a dedicated social worker.

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\*This Synopsis is not an authoritative record of the proceedings of the Rajya Sabha.

We deeply mourn the passing away of Shri Sarada Mohanty.

*(One Minute's silence was observed as a mark of respect to the memory of the departed.)*

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**STATEMENT BY THE MINISTER**  
**Declaration of 7th August as 'National Handloom Day'**

**THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR):** It is my pleasure to inform the Hon'ble Members of the House that in recognition of the fact that Swadeshi Movement which was launched on 7<sup>th</sup> August, 1905 had encouraged indigenous industries and in particular handloom weavers, Government of India has decided to designate the 7<sup>th</sup> Day of August every year, as the National Handloom Day. The first National Handloom Day is being celebrated on 7<sup>th</sup> August, 2015.

The objective of celebrating the National Handloom Day is to create awareness about the importance of handloom and its contribution to the socio-economic development of the country in general and to promote handlooms, increase income of weavers and enhancing their pride in particular.

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**SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL),  
2015-16**

**THE MINISTER OF FINANCE, THE MINISTER OF CORPORATE AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY):** I lay on the Table, a statement (in English and Hindi) showing the Supplementary Demands for Grants (General), 2015-16.

**GOVERNMENT BILL**

**The National Commission for Heritage Sites Bill, 2009**

*The Bill was, by leave of the House, withdrawn.*

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**SHUMSHER K. SHERIFF,**  
*Secretary-General.*

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